

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Date: 19.2.2016**

To

The General Manager (C&SO),  
SJVN Limited, Sharma Niwas,  
Below BCS,  
New Shimla, 171009, (H.P.)

Sir,

**Subject:** Approval of tariff of Naptha Jhakri Hydro Electric Power Station (6 X 250 MW) for the period from 1.4.2014 to 31.3.2019 – **Petition No. 261/GT/2014**

**Ref:** Your letter No. SJVN/C&SO/CERC/NJHPS-petition/2016/4124 dated 2.2.2016.

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With reference to letter dated 2.2.2016 on the subject mentioned above, I am directed to inform that the time for submission of additional information in Para 6 (a), (b) and (i) of the ROP dated 12.1.2016 is extended till 30.3.2016. However, the information in respect of other issues (in the said ROP) shall be submitted within one week from the date of this letter. No further extension of time shall be granted for any reason whatsoever.

2. Date of hearing of the above petition shall be intimated in due course.

**-Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)